

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (I.B) No.406/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company	Hada Textile Industries Ltd		
Under Section	IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	RAJESH BOHRA - ADVOCATE	Yelluwar Co.	John
2	PARAS KR. JHA	Pullionwar Co.	Paras Kr. Jh
3	A.K. Hata	"	

**ORDER**

Ld. Counsels for the petitioner are present.

Matter adjourned due to paucity of time.

Listed on 3rd November 2017.

Sd/-

(Jinan K.R.)  
Member (J)

Sd/-

(Vijai Pratap Singh)  
Member (J)